

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/6(CHE)2023
NAME OF THE PETITIONER : Small Industries Development Bank of
India
NAME OF THE RESPONDENT(S) : Anny Johnson
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Sri Dev Eshwar Ld. Counsel for the Petitioner. Sri A.G.Sathyanarayana Ld.
Counsel for the IRP along with the IRP.

Sri Ashwin Ramanth Ld. Counsel for the Respondent.

One week time is sought and granted to file the reply. Rejoinder, if any, be
filed within **two weeks** thereafter.

List the petition for hearing on **19.08.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

ss

-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**